

: 1 :

P A N A J I.

NO: DSC/HC-COVID-19/529/2020/ 4923

Dated.: 6<sup>th</sup> August, 2020.

16 Jyaistha, SAKA-1942.



**C I R C U L A R**

In continuation to the earlier Circular No.DSC/HC-COVID-19/529/2020/3833 dated 06/06/2020 and in view of the Notification No.A.3902/G/2020 dated 31/07/2020, issued by the Registrar General, Hon'ble High Court of Bombay regarding transfers and postings of Judicial Officers, the regular functioning of the Civil and Criminal Courts at Mapusa shall function with effect from 05/08/2020 in two shifts i.e. first shift from 10.00 a.m. to 1.00 p.m. and second shift from 2.30 p.m. to 5.30 p.m., as usual, with slight modification to the Circular dated 06/06/2020, in the following manner:

**Shri N. S. Amonkar, Senior Civil Judge & JMFC, "A" Court, Mapusa**, being the Administrative Judge, is incharge of the Court of the Civil Judge, Senior Division & JMFC, "B" Court, Mapusa and shall take up matters in the first shift i.e. between 10.00 a.m. to 1.00 p.m. and all matters of the Court of the Civil Judge, Senior Division & JMFC, "B" Court, Mapusa shall be placed before him.

**Ms. Shilpa S. Pandit, Ad-hoc Senior Civil Judge & JMFC, "C" Court, Mapusa** shall take up matters in the second shift i.e. between 2.30 p.m. to 5.00 p.m.

06/08/2020

**( IRSHAD AGHA )**

Principal District & Sessions Judge,  
North Goa, Panaji.

Copy to:

1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
4. The Principal District and Sessions Judge, South Goa, Margao.
5. The Superintendent of Police, North Goa, Panaji, with a request to circulate the above Circular dated 15/04/2020 to the concerned Police Stations.
6. The Collector, North Goa, Panaji.



Court of the Principal District &  
Sessions Judge, North Goa,  
Panaji

No. DSC/317/2020/ 6255

Dated:- 8<sup>th</sup> October, 2020

16 Asvina, Saka 1942

**CIRCULAR**

All the Judges holding charge of the vacant Courts are  
required to take up urgent matters as per the prevailing S.O.P.

  
08/10/2020

**(Irshad Agha)**

Principal District & Sessions Judge,  
North Goa, Panaji.